

**GOVERNMENT OF INDIA  
URBAN EMPLOYMENT AND POVERTY ALLEVIATION  
LOK SABHA**

STARRED QUESTION NO:18  
ANSWERED ON:01.03.2005  
DEVELOPMENT OF SLUMS  
Boianapalli Shri Vinod Kumar;Sippiparai Shri A. Ravichandran

**Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) the total number of urban slums/clusters developed under 'National Slum Development Programme' since the launching of the Scheme, State-wise;
- (b) the total amount released and spent thereon since its inception, State-wise;
- (c) the targets fixed and achieved during the current financial year 2004-05 under the programme;
- (d) whether the Union Government has conducted any appraisal/study of the Slum Development Programme in order to streamline its functioning; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION ( KUMARI SELJA )

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 18 FOR 1.3.2005 REGARDING DEVELOPMENT OF SLUMS.

(a): Slum Development is a State subject. However, with a view to ameliorate the living conditions of the slum dwellers, a programme known as National Slum Development Programme (NSDP) was launched at the national level by the Government in August, 1996 for the development of urban slums. Year-wise data on number of urban slums/clusters developed under NSDP is not maintained. However, the State-wise details of slum pockets covered under NSDP since the launching of the scheme are given in the Annexure-I.

(b): The State-wise details of the funds released and expenditure reported by the States under the NSDP since its inception, are given in Annexure-II.

(c): Slum Development being a State subject, the State Governments formulate specific plans, programmes and schemes for development of slums in various cities as per their priorities and make necessary provisions in their respective State Plans. As such no targets are fixed by the Union Government.

(d): No, Sir.

(e): Question does not arise.

ANNEXURE-I

STATE-WISE DETAILS OF SLUM POCKETS COVERED UNDER NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP) SINCE THE LAUNCHING OF THE SCHEME.

| Sl. No. | Name of the State | Slum Pockets Covered. |
|---------|-------------------|-----------------------|
| 1.      | ANDHRA PRADESH    | 3597                  |
| 2.      | ARUNACHAL PD.     | 15                    |
| 3.      | ASSAM             | 194                   |
| 4.      | BIHAR             | 10500                 |
| 5.      | CHHATTISGARH      | 327                   |
| 6.      | GOA               | 0 #                   |
| 7.      | GUJARAT           | 910                   |

|                   |       |
|-------------------|-------|
| 8. HARYANA        | 408   |
| 9. HIMACHAL PD.   | 255   |
| 10. J & K         | 130   |
| 11. JHARKHAND     | 0 #   |
| 12. KARNATAKA     | 755   |
| 13. KERALA        | 682   |
| 14. MADHYA PD.    | 5800  |
| 15. MAHARASHTRA   | 3140  |
| 16. MANIPUR       | 28    |
| 17. MEGHAYALA     | 26    |
| 18. MIZORAM       | 118   |
| 19. NAGALAND      | 7     |
| 20. ORISSA        | 1873  |
| 21. PUNJAB        | 278   |
| 22. RAJASTHAN     | 1730  |
| 23. SIKKIM        | 33    |
| 24. TAMIL NADU    | 1855  |
| 25. TRIPURA       | 94    |
| 26. UTTAR PRADESH | 3247  |
| 27. UTTRANCHAL    | 333   |
| 28. WEST BENGAL   | 31627 |

# = Not reported by the State Government.

#### ANNEXURE-II

STATE-WISE DETAILS OF FUNDS RELEASED AND EXPENDITURE REPORTED BY THE STATES UNDER NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP) SINCE INCEPTION OF THE PROGRAMME.

(Rs. in lakhs)

| Sl. No. | Name of the State | Total funds Released | Expenditure Reported |
|---------|-------------------|----------------------|----------------------|
| 1.      | ANDHRA PRADESH    | 22160.89             | 19439.08             |
| 2.      | ARUNACHAL PD.     | 597.73               | 462.52               |
| 3.      | ASSAM             | 1262.41              | 1038.01              |
| 4.      | BIHAR             | 14505.17             | 10312.80             |
| 5.      | CHHATTISGARH      | 1690.01              | 1412.51              |
| 6.      | GOA               | 281.99               | 0.00                 |
| 7.      | GUJARAT           | 14894.89             | 11199.91             |
| 8.      | HARYANA           | 4756.25              | 3828.46              |
| 9.      | HIMACHAL PD.      | 660.18               | 552.18               |
| 10.     | J & K             | 4289.49              | 3969.45              |
| 11.     | JHARKHAND         | 2806.38              | 0.00                 |
| 12.     | KARNATAKA         | 15505.82             | 15505.32             |
| 13.     | KERALA            | 8320.93              | 5799.03              |
| 14.     | MADHYA PD.        | 15913.75             | 12140.55             |
| 15.     | MAHARASHTRA       | 39214.83             | 27045.18             |
| 16.     | MANIPUR           | 371.78               | 366.06               |
| 17.     | MEGHALAYA         | 473.98               | 265.98               |
| 18.     | MIZORAM           | 835.00               | 760.00               |
| 19.     | NAGALAND          | 633.55               | 528.55               |
| 20.     | ORISSA            | 2604.00              | 2490.48              |
| 21.     | PUNJAB            | 3679.39              | 1413.71              |
| 22.     | RAJASTHAN         | 12022.37             | 8513.99              |
| 23.     | SIKKIM            | 483.40               | 360.39               |
| 24.     | TAMIL NADU        | 19608.57             | 19145.89             |
| 25.     | TRIPURA           | 765.00               | 725.00               |
| 26.     | UTTAR PRADESH     | 37239.45             | 30530.44             |
| 27.     | UTTRANCHAL        | 710.00               | 575.87               |
| 28.     | WEST BENGAL       | 32542.25             | 24333.93             |